

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. IA 5330/2023 In C.P. (IB)/2849(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

**NAME OF THE PARTIES: IA 5330/2023 JSK Estates Pvt Ltd Vs.  
Mr Sundaresh Bhat Liquidator of  
Emco Limited  
IN THE MATTER OF  
Jet Roadlines (India) Pvt. Ltd  
V/s  
EMCO Ltd.**

**Section: Sec 42 Sec 66(1), Rule 11 of NCLT, 2016 Sec 60(5),  
U/s 7 of (IBC)**

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**ORDER**

**IA No. 5330/2023**:- Ld. Sr. Counsel, Mustafa Doctor a/w Counsel, Ankit Lohia, Mr. Ajay Vazirani, Mr. Shiraj Salekar, Ms. Raksha Thakka, Ms. Palak Salecha appeared for the Applicant. Counsel, Rohit Gupta a/w Adv. Ayush Rajani appeared for the Liquidator/Respondent. Ld. Sr. Counsel, Narroz Seervi a/w Counsel, Pooja Mahajan, Saurabh B. appeared for the Respondent No. 2. At the request of the parties, list the matter on **07.05.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
02.05.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**